

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 101**  
**IA.1817/ND/2020 in (IB)-1526(ND)2019**

**IN THE MATTER OF:**

Amritvani Exim Pvt Ltd ... Applicant/Petitioner

Vs

AjantaOffset and Packaging Ltd ... Respondent

**Order under Section 7 of IBC.**

**Order delivered on 05.01.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

**IA/1817/ND/2020:**

On 17.03.2020 prior to lockdown, notice was issued to Respondent No. 1 to 3. Today none appears. We direct one more notice to be issued and service affidavit to be filed.

List the matter on 01.02.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**